GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 348 TO BE ANSWERED ON THE 09/12/2022

PROMOTING FPOS IN THE COUNTRY

348. SHRI M. MOHAMED ABDULLA: SHRI K.R.N. RAJESHKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of newly registered and existing Farmers Producers Organizations (FPOs) in country, including Tamil Nadu since 2019, district—wise and Year-wise;
- (b) whether Government has taken steps to increase the FPOs, if so, details thereof;
- (c) Steps taken by Government to promote FPOs, especially in Tamil Nadu along with data for e-NAM among the FPOs in Tamil Nadu;
- (d) details of financial assistance provided and funds released till date out of fund allocated for constitution and promotion of FPOs, State-wise;
- (e) whether Government has taken steps to increase standard Agri-futures market; and
- (f) if so, details thereof, if not, reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a): The State wise details of Farmer Producer Organizations(FPOs) registered through various agencies since 2019 including those under the Central Sector Scheme(CSS) for Formation and Promotion of 10,000 FPOs are at Annexure – I.

Further, the district wise and year wise number of FPOs registered in Tamil Nadu through various agencies since 2019 including those under Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs) is at Annexure – II.

(b) & (c): The Government of India has launched the Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" in the year 2020. The scheme has a total budgetary outlay of Rs.6865 crores. Formation & promotion of FPOs are to be done through Implementing Agencies (IAs), which further engage Cluster Based Business Organizations (CBBOs) to form & provide professional handholding support to FPOs for a period of 05 years including preparation and execution of business plan for the concerned FPOs for ensuring better marketing opportunities & market linkages on sustainable basis.

FPOs get a financial assistance upto Rs 18.00 lakh per FPO for a period of 03 years. In addition to this, provision has been made for matching equity grant upto Rs. 2,000 per farmer member of FPO with a limit of Rs. 15.00 lakh per FPO and a credit guarantee facility upto Rs. 2 crore of project loan per FPO from eligible lending institution to ensure institutional credit accessibility to FPOs. Suitable provisions have been made for training and skill development of FPOs.

Further, FPOs are onboarded on National Agriculture Market (e-NAM) platform which facilitate online trading of their agricultural commodities through transparent price discovery method to enable FPOs to realize better remunerative prices for their produce. As on 30th November, 2022, 136 FPOs have been onboarding on e-NAM platform from Tamil Nadu.

- (d): As per the scheme guidelines of CSS for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs), the Department of Agriculture & Farmers Welfare (DA&FW) releases advance payment to the Implementing Agencies (IAs) for onward transferring to the respective CBBOs and FPOs. This will provide financial support to the FPOs to the extent provided to make them sustainable and economically viable. So far, a total of Rs.773.03 Crores has been released to respective Implementing Agencies.
- (e) to (f): As per Securities and Exchange Board of India (SEBI), 41 agri. Commodities are traded in agri future markets.

State wise details of FPOs registered through various agencies since 2019 including those under the Central Sector Scheme (CSS) for Formation and Promotion of 10,000 FPOs

		Number of FPOs registered by respective agencies							
S.No	State/UTs	Small Farmers' Agri- Business Consortium (SFAC) promoted FPOs Before the launch of CSS for formation & promotion of 10,000 FPOs	NABARD (through their existing scheme)	FPOs registered under CSS for formation & promotion of 10,000 FPOs	Total No. of FPOs registered				
1	Andaman & Nicobar	0	0	1	1				
2	Andhra Pradesh	9	185	141	335				
3	Arunachal Pradesh	2	4	13	19				
4	Assam	3	23	138	164				
5	Bihar	9	99	190	298				
6	Chhattisgarh	0	3	96	99				
7	Delhi	0	1	0	1				
8	Goa	0	0	7	7				
9	Gujarat	5	82	268	355				
10	Haryana	0	38	131	169				
11	Himachal Pradesh	2	44	94	140				
12	Jammu & Kashmir	0	11	101	112				
13	Jharkhand	0	74	150	224				
14	Karnataka	7	129	222	358				
15	Kerala	0	22	81	103				
16	Ladakh	0	0	3	3				
17	Lakshadweep	0	0	1	1				
18	Madhya Pradesh	6	101	334	441				
19	Maharashtra	6	174	322	502				
20	Manipur	2	7	24	33				
21	Meghalaya	0	3	23	26				
22	Mizoram	0	3	16	19				
23	Nagaland	2	2	32	36				
24	Odisha	0	86	251	337				
25	Punjab	0	28	36	64				
26	Puducherry	0	0	2	2				
27	Rajasthan	7	25	310	342				
28	Sikkim	0	6	7	13				
29	Tamil Nadu	2	124	230	356				
30	Telangana Telangana	6	139	143	288				
31	Tripura	3	139	27	31				
32	Uttarakhand	0	41	111	152				
33	Uttar Pradesh	15	148	480	643				
34	West Bengal	7	238	43	288				
34	Total	93	1841	4028	5962				

Annexure-II

The district wise and year wise number of FPOs registered in Tamil Nadu through various agencies since 2019 including those under Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)

Sr.N o	District	NABARD (through their existing scheme)			SFAC promoted FPOs Before the launch of CSS for formation & promotion of 10,000 FPOs	FPOs promoted by IAs under CSS for formation & Promotion of 10,000 FPOs			Total No. of FPOs registered	
		FY 2019-20	FY 2020-21	FY 2021-22	FY 2022- 23 (upto Oct,2022)	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23 (upto Nov,2022)	
1	ARIYALUR	0	1	1	0		0	3	1	6
2	CHENGALPATTU	0	0	0	0		0	1	0	1
3	COIMBATORE	2	0	0	0		0	7	2	11
4	CUDDALORE	0	0	2	0	-	0	3	5	10
5	DHARMAPURI	0	3	1	1	-	1	3	2	11
6	DINDIGUL	0	0	1	0	-	0	7	5	13
7	ERODE KALLAKURICHI	0	0	1	1	1	0	6	3	13
9		0		0	0		0	-	3	4
10	KANCHEEPURAM	0	0 2	0	0		0	2	0 8	2 12
11	KANYAKUMARI KARUR	0 4	1	1			0	1	1	
12	KRISHNAGIRI	0	13	0	0 1	2	0	<u>3</u>	1	10 23
13	MADURAI	0	0	1	2		1	4	3	11
14	MAYILADUTHURAI	0	0	1	0		0	0	1	2
15	NAGAPATTINAM	2	2	2	0		0	4	1	11
16	NAMAKKAL	0	3	3	0		0	9	8	23
17	NILGIRIS	1	0	0	0		1	3	0	5
18	PALANI	0	0	0	0		0	1	0	1
19	PERAMBALUR	0	2	1	0		0	4	0	7
20	PUDDUKOTTAI	0	1	2	0		0	9	3	15
21	RAMANATHAPURAM	1	2	1	0		0	6	2	12
22	RANIPET	0	0	0	0		0	2	1	3
23	SALEM	0	1	1	0		0	7	7	16
24	SIVAGANGANGA	0	2	1	1		0	4	2	10
25	TENKASI	0	0	1	1		0	2	1	5
26	THANJAVUR	0	0	1	1		0	2	4	8
27	THENI	2	5	3	0		0	2	2	14
28	THIRUVARUR	4	10	1	0		0	3	1	19
29	THOOTHUKUDI	0	0	0	0		0	2	5	7
30	TIRUCHIRAPPALLI	0	5	0	2		0	2	6	15
31	TIRUNELVELI	0	2	0	0		0	2	1	5
32	TIRUPATHUR	0	0	0	1		0	1	2	4
33	TIRUPPUR	1	0	1	1		0	2	1	6
34	TIRUVALLUR	0	0	0	0		0	2	7	9
35	TIRUVANNAMALAI	1	0	0	0	-	0	5	4	10
36	VELLORE	0	0	0	0	-	0	2	0	2
37	VILUPPURAM	0	1	0	0		2	3	0	6
38	VIRUDHUNAGAR	2	4	1	1		0	4	2	14
Total		20	62	29	13	2	5	130	95	356
